

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 86/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**

Name of the Company: Armee Informatics Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

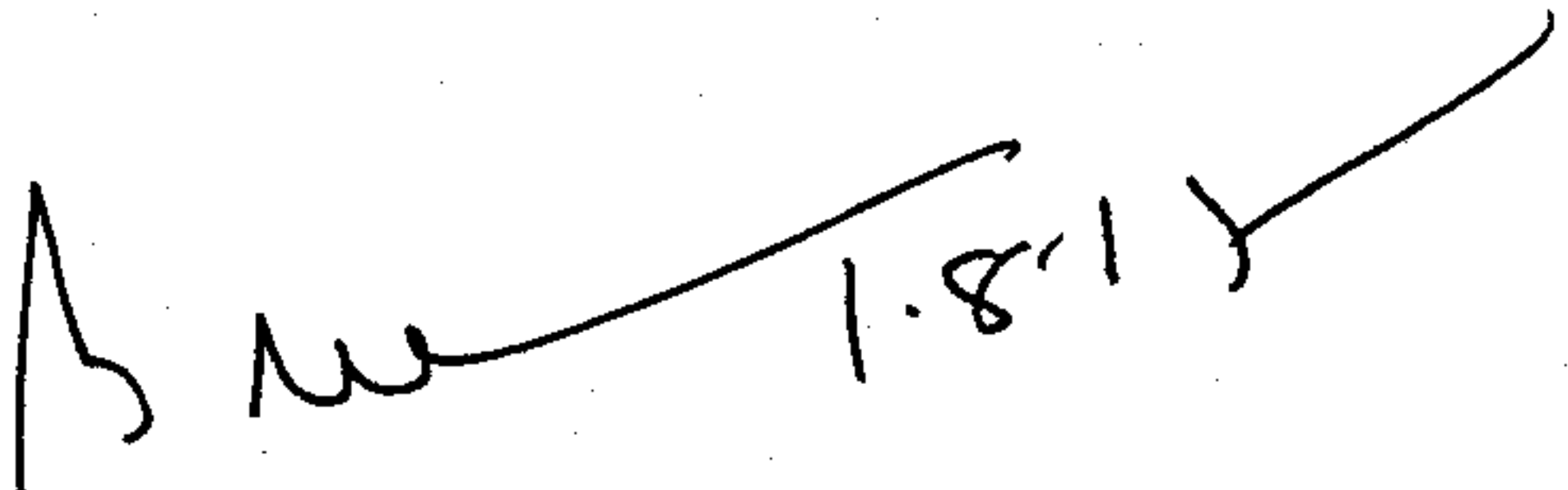
| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u>             | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>  |
|--------------|---|--------------------|-----------------------|---|
| 1.           | MR. NAVIN PAHWA<br>THAKKAR AND PAHWA ADV. | ADV.               |                       |  |
| 2.           |   |                    |                       |   |

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Applicant.

Heard arguments of Learned Counsel for Applicant.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 1st day of August, 2017.